

आयकर अपीलीय अधिकरण, चण्डीगढ़ न्यायपीठ "बी", चण्डीगढ़
IN THE INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH BENCH "B", CHANDIGARH

श्री एन.के.सैनी, उपाध्यक्ष एवं श्री सतबीर सिंह गोदारा, न्यायिक सदस्य
BEFORE: SHRI. N.K.SAINI, VP & SHRI , SATBEER SINGH GODARA, JM

आयकर अपील सं./ ITA NO. 1176/Chd/2019

निर्धारण वर्ष / Assessment Year :

Vivekananda Social Foundation Gyan Peth, Sekha Road Barnala 148101, Punjab	बनाम	CIT(Exemptions) Chandigarh
स्थायी लेखा सं./PAN NO: AADCV5806B		
अपीलार्थी/Appellant		प्रत्यर्थी/Respondent

निर्धारित की ओर से/Assessee by : Shri Ashwani Kumar, CA
राजस्व की ओर से/ Revenue by : Dr. G.S. Phani Kishore, CIT

सुनवाई की तारीख/Date of Hearing : 09/11/2020
उद्घोषणा की तारीख/Date of Pronouncement : 09/11/2020

आदेश/Order

PER N.K. SAINI, VICE PRESIDENT

This is an appeal filed by the Assessee against the order of the Ld. CIT(E), Chandigarh dt. 19/07/2019.

2. The Ld. Counsel for the Assessee furnished an application for withdrawal of this appeal stating therein as under:

Sub: Request for permission to withdraw Appeal No. 1176/Chandi/2019 in the case of Vivekananda Social Foundation

Respectfully it is prayed that the appellant may kindly be granted permission to withdraw the above captioned appeal filed before the Hon'ble Bench. The above mentioned appeal is listed for hearing before the Hon'ble Bench on 09/11/2020.

Thanking you,

Yours faithfully,

Sd/-

(Ashwani Kumar)

C.A.

Counsel for the Appellant

3. The Ld. Sr. DR did not object if appeal of the assessee is dismissed as withdrawn.
4. In view of the above the appeal of the assessee is dismissed as withdrawn.
5. In the result, appeal of the assessee is dismissed.

(Order pronounced in the open Court on 09/11/2020)

Sd/-

Sd/-

सतबीर सिंह गोदारा
(SATBEER SINGH GODARA)

न्यायिक सदस्य/ Judicial Member

AG

Date: 09/11/2020

एन.के.सैनी,
(N.K. SAINI)

उपाध्यक्ष / VICE PRESIDENT

आदेश की प्रतिलिपि अग्रेषित/ Copy of the order forwarded to :

1. अपीलार्थी/ The Appellant
2. प्रत्यर्थी/ The Respondent
3. आयकर आयुक्त/ CIT
4. आयकर आयुक्त (अपील)/ The CIT(A)
5. विभागीय प्रतिनिधि, आयकर अपीलीय आधिकरण, चण्डीगढ़/ DR, ITAT, CHANDIGARH
6. गार्ड फाईल/ Guard File